

ORDER SHEET

O.A./MA/RA/CP NO. 1214 OF 2006

Applicant/s

P.K. Pandey

Respds.

U.O.I. & ors.

Advocate for Applicant/s

Sh. S.S. Sharma

Advocate for Respondent/s

Shri Anil Kumar

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>25</u>
	<u>27.1.2009</u> Hon. Mr. A.K. Chaur, Member-I Hon. Mr. S.N. Shukla, Member-A Shri Ravi Sharma, holding brief of Shri S.S. Sharma, Counsel for the applicant and Shri Anil Kumar, counsel for the respondents. Learned Counsel for the applicant states that he does not want to press this application. Accordingly, the C.A. is dismissed as withdrawn. Interim order already granted shall be vacated. <u>Sh</u> Member (A) <u>Anil Kumar</u> Member (B) <u>to</u>	